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Title: Regarding irregularities noticed in implementation of loan waiver facility to farmers.

SHRI RAJU SHETTI (HATKANANGLE): The Government declared loan waiver facility to farmers. It might be an election commitment to the farmers by the Government. While implementing it some irregularities were found. At many places the given norms were not followed and due to which huge loss was incurred. In this scheme, at many places the norms of distribution and sanctioning of loan amount were not followed. In some cases though the farmers are having less land but they got huge amount which they were not entitled to. Please provide details regarding the number of farmers exempted and benefitted who had loan of 10 lakh and more. Whether these farmers are having less than 2 hectares of land and in that case the action proposed against them.

...(Interruptions)

MADAM SPEAKER: Kindly go back to your respective seats.

**12.08 hrs.**

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*At this stage Shri Ashok Kumar Rawat, Shri Ganesh Singh, Shri Brijbhushan Sharan Singh, Shrimati Harsimrat Kaur Badal and some other hon. Members went back to their seats.*

ਅਧਿਕਾਰ ਮਾਣੋਦਿਆ : ਕੁਝ ਕਹਕੇ ਥੱਡੇ ਮਾਤਰਮ ਕੇ ਤਿਏ ਖੜ੍ਹੇ ਛੋ ਜਾਇਏ।

...(Interruptions)

**12.10 hrs.**

NATIONAL SONG

*(The National song was played)*

MADAM SPEAKER: Hon. Members, I just saw one hon. Member walking out when *Vande Mataram* was being played. I take a very serious view of this. I just want to know why this was done. I would urge that this should never be done again.

The House stands adjourned *sine die*.

**12.11 hrs**

*The Lok Sabha then adjourned sine die.*

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\* Annual Report and Audited Accounts was laid on 20.03.2013.